

THE HIGH COURT OF ORISSA, CUTTACK

Store & Purchase Section

No.III-A-03/2026/ 15427, 6th October 2026

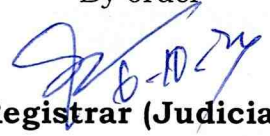
NOTICE

Pursuant to the Court's Tender Call Notice No. 14643 dated 22.09.2026, it is hereby notified that the following two bidders have been found technically qualified and are eligible for the Financial bid evaluation process.

1. Canonfire Creatives Pvt. Ltd., Saheed Nagar, Bhubaneswar
2. DIGANTA, Prachi Enclave-II, Chandrasekharpur, Bhubaneswar

The Financial Bids will be opened on the date and time specified in the Tender Call Notice. This is for information of all concerned.

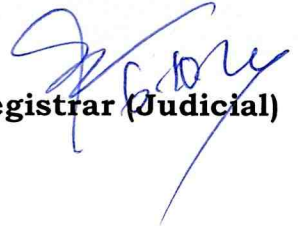
By order


Registrar (Judicial)

Memo No.- 15428(2) Dtd.06.10.2026

Copy forwarded to-

1. Superintendent IT Cell, High Court of Orissa for uploading the same on the website of High Court of Orissa.
2. Notice Board of the Court.


Registrar (Judicial)